

DIVISION BENCH

**O-110
NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/966(KB)2020

**Present: 1. Hon'ble Member(J), Shri Rajasekhar V.K.
2. Hon'ble Member(T), Shri Harish Chander Suri**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 06th July, 2021, 10:30
A.M**

Name of the Company	CENTRAL BANK OF INDIA Vs. MATIX FERTILISERS AND CHEMICALS LTD		
Under Section	IBC under Sec 7		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

Appearances (via video conference)

For the Financial Creditor

Ms. Aparajita Rao, Advocate

For the Corporate Debtor

Mr. Tridip Bose, Advocate

ORDER

Ms. Aparajita Rao, Ld. Counsel for the Financial Creditor present. Mr. Tridip Bose, Ld. Counsel for the Corporate Debtor present.

Ld. Counsel for the Corporate Debtor submits that an agreement has been entered into with prospective Russian Investor for the payment of the dues to consortium lenders. Ms. Aparajita Rao, Ld. Counsel appearing for the Financial Creditor submits that some proposals are still in consideration of the institutions and therefore seeks one month's time for reporting settlement. Considering the submissions made, time is granted. List this matter on 27.08.2021 for reporting settlement.

**(Harish Chander Suri)
Member (Technical)**

**(Rajasekhar V.K.)
Member (Judicial)**